

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284/ (IB)/2017  
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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T.T. Veni chandran  
V.S. Senthil Kumar

P. K.  
Respondent

K. J.  
D.

**ORDER**

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 10.10.2017 at 10.30 A.M.

—Sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc